

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

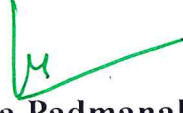
**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/158/ (IB)/2017
NAME OF THE PETITIONER(S)	:	ASSET RECONSTRUCTION Co. INDIA LTD
NAME OF THE RESPONDENT(S)	:	INTERNATIONAL SREE BALAJI HOTELS PVT LTD
UNDER SECTION	:	433 (e)(f)
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

ORDER

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the parties for their appearance. Put up on 27.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)